

Name of Corporate Debtor Supermax Personal Care Private Limited
Date of commencement of CIRP 11-01-2024
List of Creditors as on 18-03-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	R.C.C. (Sales) Private Limited	26-01-2024	78,71,366	78,71,366	Corporate Guarantee related	-	-	0.35%	-	-	-	-	
2	Supermax Internatinoal Private Limited	26-01-2024	1,60,10,78,456	1,60,10,78,456	Corporate Guarantee related	-	-	71.42%	-	-	-	-	
3	Unique Properties & Securities Private Limited	26-01-2024	2,94,97,525	2,94,97,525	Corporate Guarantee related	-	-	1.32%	-	-	-	-	
4	Veena Malhotra	26-01-2024	7,98,95,890	-	Unsecured Loan	-	-	0.00%	-	-	-	7,98,95,890	
5	Supermax Personal Care Employee Co-Op Credit Society Ltd	26-01-2024	6,40,40,531	-	-	-	-	0.00%	-	-	-	6,40,40,531	
6	Actis Consumer Grooming Products Limited	06-02-2024	7,26,90,579	-	Unsecured Loan	-	-	0.00%	-	-	-	7,26,90,579	
7	Supermax Co-Op Credit Society Ltd(Hyd)	27-02-2024	7,43,90,550	-	-	-	-	0.00%	-	-	-	7,43,90,550	
Total			1,92,94,64,897	1,63,84,47,347	-	-	-	73.08%	-	-	-	29,10,17,550	-

Notes:

- The claim currently under verification may be admitted at a later date subject to further review of documents/information and/or receipt of further information/documents from the claimant*
- Claims are provisionally admitted subject to changes*